

239
18B

HIGH COURT OF DELHI: NEW DELHI
SHERSHAH ROAD, NEW DELHI-110003

OUT-AT-ONCE

No. /DHC/GAZ.IIB/G-8/DLSA/2024

Dated :

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

Sh.Mukesh Kumar Gupta,
Member Secretary,
Delhi State Legal Services Authority,
Rouse Avenue District Court Complex, New Delhi.



Sub: Repatriation of Member Secretary, Delhi State Legal Services Authority, to the parent cadre- reg.

Sir,

I am directed to say that Hon'ble the Acting Chief Justice has been pleased to repatriate you to your parent cadre with immediate effect. You are, therefore, requested to report to the Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.

Further, Hon'ble the Acting Chief Justice has been pleased to order that till the time a regular Member Secretary, Delhi State Legal Services Authority is appointed/joins, the Special Secretary, Delhi State Legal Services Authority shall also look after the work of the Member Secretary, Delhi State Legal Services Authority.

Yours sincerely,

sd/-

(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

1779-1783

Endst.No. /DHC/GAZ.IIB/G-8/DLSA/2024

Dated: 15/03/2024

Copy forwarded for information and necessary action to:-

- ✓ The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Department of Law, Justice and Legislative Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi-110002.
3. Sh.Naveen Gupta, DHJS, Special Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court Complex, New Delhi.
4. Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
5. Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Jwell. By

(Amit Narayan Bharthuar)
Assistant Registrar (Gaz.IIB)

P. D. f. S. S. (Hes)
16/03/24.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI.

No. F.5 (1)/2024/ 18032 - 18067

Dated, Delhi the 18 MAR 2024

Sub:- Repatriation of Member Secretary, Delhi State Legal Service
Authority in the parent cadre-reg.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Chief Metropolitan Magistrate, (Central), Tis Hazari, Courts, Delhi.
4. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.



(Ravinder Bedi)

District Judge (Commercial Court)-12
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

